

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.03.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 583 of 2021	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	Arjun Asthana	Subhasish Bhowmick-R1 Debaleena Gangul-R2 B. Gayatri-R5 J. Patnaik
2.	Comp. App. (AT) No. 09 of 2022	Maxim Infrastructure and Real Estate Pvt. Ltd. & Anr. Vs. ---	Prashant Mishra	

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 29 of 2022	J.P. Financial Services Pvt. Ltd. Vs. CNG Agrocare Pvt. Ltd.	Praveen Kumar	
4.	Comp. App. (AT) (Ins) No. 100 of 2022	Shefali Gupta & Anr. Vs. Nilesh Sharma Resolution Professional Today Homes and Infrastructure Pvt Ltd.	Anando Mukherjee	Nina R. Nariman Kanishk Khetan
5.	Comp. App. (AT) (Ins) No. 145 of 2022	Tej Satish Ghatge Vs. Opulent Autocare Pvt.Ltd & Anr.	Adya Singh	K.V. Balakrishnan-R1
6.	Comp. App. (AT) (Ins) No. 152 of 2022	Sar Parivahan Pvt. Ltd. Vs. Hindustan Paper Corporation Ltd.	Animesh Kumar	Rahul Sharma Ayush Bhatia

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr. With	R.B. Phookan	Abhijeet Sinha Ankita Baid-R1 P.K. Sachdeva-R3
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8.	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	Abhijeet Sinha Ankita Baid-R1 P.K. Sachdeva-R3
9.	Comp. App. (AT) (Ins) No. 78 of 2021	Damodar Valley Corporation Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Raj Singhania-R2 Akash Khattar-R3
10.	Comp. App. (AT) (Ins) No. 401 of 2021	CA Nirav Anupam Tarkas Liquidator, Stratus Food Pvt. Ltd. Vs. HDFC Bank Ltd. & Ors.	Karan Valecha	Maulik Nanavati Aastha Mehta-R2
11.	Comp. App. (AT) (Ins) No. 951 of 2021	Santanu T. Ray, resolution Professional of Zicom SAAS Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Ors.	Udit Kishah	R. Sudhinder Ekta Bhasin Nikhil Kr. Singh-R1 Nishit Dhruva Prakash Shinde-R2-4
12.	Comp. App. (AT) (Ins) No. 996 of 2021	Rajesh Kedia Ex- director Ajanta Paper and General Products Ltd. Vs. Phoenix ARC Private Ltd Trustee of Phoenix Trust FY 15-14 & Anr.	Ayush Puri	Bhavana Duhoon Manaswi Agrwai-R1 Rajesh Kr. Mittal-R2
13.	Comp. App. (AT) (Ins) No. 1004 of 2021	Maharashtra Industrial Development Corporation Vs. Santanu T. Ray Resolution Professional & Anr.	S.S. Mahamood	Amol Vyas Anup Jain Rubina Khan-R1 Usha Singh-R2 Bishwajit Dubey Madhav Kanoria Neha Naik
14.	Comp. App. (AT) (Ins) No. 1042 of 2021	Ashok BalaSaheb Gajbar Vs. Meghna Rajeev Kore & Ors.	Varun khanna	Meenakshi Rawat Rajesh Cheetri-R1-R3 Neha Nagpal Avinash RKhanoklarR4
15.	Comp. App. (AT) (Ins) No. 1047 of 2021	Stup Consultants Pvt. Ltd. Vs. Vardhman Ifradevelopers Pvt. ITd.	Krishna M. Menon	Prashant Katara
16.	Comp. App. (AT) (Ins) No. 26 of 2022	Bela Gujarati Vs. Gajesh Labhchand Jain,RP & Anr. With	Sumesh Dhawan	PCA Ayush J Rajaini Khushboo Shah
17.	Comp. App. (AT) (Ins) No. 67 of 2022	Dnyaneshwar Chaudhari & Anr. Vs. Gajesh Labhchand Jain & Ors.	Aman Varma	Ayush J Rajani Khushboo S. Rajan-R1 Sumesh Dhawan-R2 to R5

18.	Comp. App. (AT) (Ins) No. 45 of 2022	Magadh Spun Pipe Ltd. Vs. State Bank of India	Dushyant	
19.	Comp. App. (AT) (Ins) No. 57 of 2022	Kishan Kumar Daga Vs. Siang Tea and Industries Pvt. Ltd.	Arun Kumar	
20.	Comp. App. (AT) (Ins) No. 92 of 2022	Mrs. Ratna Ramani & Ors. Vs. Swami Deen Gupta & Ors.	Jaspreet Sareen	
21.	Comp. App. (AT) (Ins) No. 93 of 2022	Indo World Infrastructure Pvt. Ltd. Vs. Mukesh Gupta RP of Rohtas Projects Ltd. & Ors.	Sumit Kalra	Abhishek Anand Tanveer Oberoi-R1
22.	Contempt Case (AT) No. 26 of 2021 in Comp. App. (AT) (Ins) No. 1186 of 2019	Edelweiss Assets Reconstruction Company Limited Vs. Gwalior Bypass Projects Ltd. (Through Its Resolution Professional, Mr. Shailesh Verma)	Atul Sharma	Ravishankar Krishnan

For Hearing

23.	Comp. App. (AT) (Ins) No. 596-597 of 2019	MTR Foods Pvt. Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt. Ltd. With	Aishwarya Choudhary	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
24.	Comp. App. (AT) (Ins) No. 598-600 of 2019	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors. With	Aakarshan Sahay	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
25.	Comp. App. (AT) (Ins) No. 791 of 2019	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt. Ltd. & Ors.	Priya Pathania	Abhijeet Sinha Atanu Mukherjee
26.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2
27.	Comp. App. (AT) (Ins) No. 781 of 2020	Nilkamal Ltd. Vs. Wholly Joy Products Pvt. Ltd.	Pankaj Bhagat	Nitesh Jain

28.	Comp. App (AT) (Ins) No. 908 of 2020	Hero Fincorp Ltd. Vs. Liquidator of TAG Offshore Ltd.	Aditya Prasad	Ashish Prasad
29.	Comp. App. (AT) (Ins) No. 954 of 2021 & I.A No. 2941 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr. With	Raghav Kakkar	Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2
30.	Comp. App. (AT) (Ins) No. 1011 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Surinder Kr. Gupta	Abhishek Anand Dinkar Singh Gagan Garg Rohit Singh-R2
31.	Comp. App. (AT) (Ins) No. 967 of 2021	Babulal Aggarwal Director of Drishti India Ltd. Vs. Manish Kumar & Ors.	S. Premchandra	Sunil K Jain-R1 Priyanka Chouhan-R3
32.	Comp. App. (AT) (Ins) No. 1059 of 2021 & I.A. No. 310 of 2022	Jain International Trade Organization Vs. Udupi Vasudev Ganesh Naik Liquidator of P & S Jewellery Ltd. With	Geetika Sharma	Aalisha Sharma Nishit Dhruva Prakash Shinde Kaushal Parsekar Abhijeet Sinha- Intervenor
33.	Comp. App. (AT) (Ins) No. 1096 of 2021	Hitesh Vasantlal Bhanushali & Ors. Vs. Udupi Vasudev Ganesh Nayak The Liquidator P & S Jewellery Ltd.	Gaurangi Patil	Udupi Vasudev Ganesh Naik
34.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya
35.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

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By order of Hon'ble Chairperson
-sd/-
Registrar